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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.09.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 17.09.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	BDO Restructuring Advisory LLP	Komal Abrol	Dhrupad Vaghani
	(Ins) No. 1556 of	Vs.		
	2024 & I.A. No.	Sanjay Gupta Liquidator & Anr.		
	5638 of 2024			
	Part Heard	With		
2.	Comp. App. (AT)	Sundresh Bhat,	Shruti Pandey	Dhrupad Vaghani
	(Ins) No. 1557 of	Erstwhile Liquidator of ABG Shipyard		
	2024 & I.A. No.	Ltd.		
	5641 of 2024	Vs.		
		Sanjay Gupta,		
	Part Heard	Liquidator of ABG Shipyard Ltd.		
3.	Comp. App. (AT)	Nanda Kishore Behera & Anr.	Dipak Kumar Jena	Saunak Mitra
	No. 47 & 85 of	Vs.	Ruby	Neeraj Kr Gupta
	2023	Jay D Superstructure Pvt. Ltd. & Ors.	Rajesh	Sunil Sharan
	Part Heard		3	Ssmantary
4.	Comp. App. (AT)	Shri Anup Kumar Khemani & Ors.	Anindita Mitra	Abhinav Hansaria-R3
	No. 102 of 2020	Vs.		
		Balendra Choudhury & Ors.		
	Part Heard			
		With		
5.	Comp. App. (AT)	Assam Medical Corporation Pvt. Ltd.	Abhinav Hansaria	R Jawahar Lal-R1 R2
	No. 103 of 2020	Vs.		Anindita Mitra-R5,
		Balendra Choudhury & Ors.		R7, R12, R13 & R14
	Part Heard	With		
6.	Comp. App. (AT)	Kali Charan Das Trust	Dhruv Suri	R. Jawahar Lal-R1 &
	No. 104 of 2020	Vs.		R2
		Balendra Choudhury & Ors.		Abhinav Hansaria-R3
				Anindita Mitra-R6,
	Part Heard	With		R8, R13, R14 & R15

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7.	Comp. App. (AT)	Balendra Choudhury & Anr.	R. Jawahar Lal	Abhinav Hansaria-R1
	No. 113 of 2020	Vs.		Gautam Singhal-R1
		Assam Medical Corporation Ltd. &		& R2
	Part Heard	Ors.		

By order of Hon'ble Chairperson -Sd/-Registrar